

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**Item No. 36**

**CP 3638/MB/2018 CA 131/2022 CA 403/2021 CA 338/2021, CA 121/2022, IA**  
**94/2022 CA 111/2021, CA 96/2021 CA123/2023, CA 95/2023 IA 24/2021, CA**  
**459/2022, CA 479/2022**

CORAM:

**MS. ANU JAGMOHAN SINGH**  
**HON'BLE MEMBER (TECHNICAL)**

**SH. H. V. SUBBA RAO**  
**HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 15.05.2023**

NAME OF THE PARTIES:

**Union of India**

**V/s**

**Infrastructure Leasing & Financial Services Ltd**

Section 242(4), 241-242 of the Companies Act, 2013

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**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 17.07.2023.

Sd/-

**ANU JAGMOHAN SINGH**  
**MEMBER (TECHNICAL)**

Ram Krishna Yadava

Sd/-

**H. V. SUBBA RAO**  
**MEMBER (JUDICIAL)**